

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
CP No. (IB)- 36/10/JPR/2023
Under Section 10 of IBC, 2016

In the matter of:

Sundha Road Developers Pvt. Ltd.

...Applicant

Versus

Khus Infra Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Umang Gupta, Adv.

For the Respondent : Arpit Mathur, Adv.

ORDER

Heard Mr. Umang Gupta, Adv. appearing on behalf of the Applicant and Mr. Arpit Mathur, Adv. appearing on behalf of the Respondent No. 1. List the matter on 11.10.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 13, 2023